

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-23/2005/6410/A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dipankar Bora,  
District & Sessions Judge,  
Tinsukia.

Dated Guwahati, the 3<sup>rd</sup> August, 2024.

Sub:- **Casual leave.**

Ref:- Your Letter No.DJT/4957/2024, dated 24.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 29.07.2024, along with station leave permission, from the evening of 26.07.2024 till the morning of 30.07.2024**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sdf-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-23/2005/6411/A, dated 3.08.2024**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**  
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